

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 27th September 2024 at 02.30;**

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The Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the matter, as per the board notified separately.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 27.09.2024

Sd/-
(S.C. Munghate)
I/c Registrar (Judicial)